

SLP(Crl.)... 1957 OF 2004
ITEM No.17

Court No. 5

SECTION IIA

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal(Crl.)...../2004

(From the judgement and order dated 02/05/2003 in CRLA 320/03
of The HIGH COURT OF M.P AT JABALPUR)

STATE OF M.P.

Petitioner (s)

VERSUS

BABBU BARKARE @ DALAP SINGH

Respondent (s)

With Crl.M.P. No 1957/2004 (c/delay in filing SLP)

Date : 08/03/2004 This Petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU

HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Petitioner (s)Ms. Kamakshi S. Mehlwal,Adv.

For Respondent (s)

UPON hearing counsel the Court made the following
O R D E R

Delay condoned.

Issue notice and bailable warrants of arrest.

(D.L.Chugh) (Vijay Aggarwal)
AR-cum-PS Court Master